

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1223
ANSWERED ON:29.07.2003
NATURAL CALAMITIES
VILAS BABURAO MUTTEMWAR

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government propose to set up a contribution regulatory authority to monitor funds or items collected in times of natural calamities and war like situations and to oversee that the benefits of such benevolence are actually enjoyed by the affected persons;
- (b) if so, the details in this regard;
- (c) the existing provisions about the receipt of donations etc. by the Non-Governmental Organisations from the foreign countries and the manner in which the same are being regulated by the Government;
- (d) whether any instance have come to the notice of the Government about the misuse of the funds received by NGOs earlier;
- (e) if so, the details thereof; and
- (f) the action taken by the Government against such organisations?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a) & (b): This Ministry has no such proposal.

(c): Under the provision of the foreign Contribution (Regulation) Act, 1976, an association having a definite cultural, economic, educational, religious or social programme can accept foreign contribution after it registers itself with the Central Government or obtains its prior permission to accept foreign contribution. An organization of a political nature, not being a political party, notified as such by the Central Government, cannot accept foreign contribution except with the prior permission of the Central Government.

(d)to(f): Reports about the mis-utilisation of foreign contribution by voluntary associations, wherever received, are enquired into and action taken against the concerned associations under the relevant provisions of the Foreign Contribution (Regulation) Act, 1976. The action includes, prohibiting the association from accepting any foreign contribution, freezing of its bank accounts and prosecution in a court of law.